

SHRI ANUBHAV MOHANTY: It is a fact, Sir, that those naxalites are actually crossing border and entering Odisha.

SHRI KIREN RIJJU: Of course, that is why I am saying that the possibility cannot be ruled out. ...(Interruptions)...

SHRI ANUBHAV MOHANTY: Action must be taken from your side to carry out developmental activities in Odisha.

SHRI KIREN RIJJU: We are taking action, and that is why the problem is coming down. If you see the problems a few years back and now, it has really come down. As for the total number of surrender by the Maoists, if you want the figures, I can provide you later, ...(Interruptions)...

SHRI ANUBHAV MOHANTY: But those refugees are increasing in the number.

MR. CHAIRMAN: Please let him conclude.

SHRI KIREN RIJJU: I think, the hon. Member wants to know more. I will also discuss with him later on. But, primarily, whatever he wanted to know, I have provided the answer that the security forces are working together with the State forces and they are doing great service to the nation by giving their full time for the national duty. ...(Interruptions)...

SHRI ANUBHAV MOHANTY: Sir, I expect a clear discussion with him later. ...(Interruptions)...

MR. CHAIRMAN: You are taking too much time. Now, Dr. Pradeep Kumar Balmuchu.

डा. प्रदीप कुमार बालमुचू: सर, मैं आपके माध्यम से मंत्री जी से यह पूछना चाहता हूँ कि...

WRITTEN ANSWERS TO STARRED QUESTIONS

Additional units to investigate crimes against women

*111. SHRI ANAND SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has proposed setting up of additional units to investigate crimes against women;

(b) if so, the details thereof; and

(c) the proposed number of investigative units being set up and the amount allocated to these units?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Yes, Sir. Ministry of Home Affairs has advised States/UTs for setting up of Investigative Units for Crimes Against Women (IUCAW) in 150 police districts which are most crime prone. State/UT-wise units allocated is given in the Statement (*See below*).

The objective of these units will be to assist the local police in investigation of heinous crimes *viz.* rape, dowry death, acid attack, human trafficking etc. They will also provide additional functionalities of proactive policing, intelligence gathering, tackling organized crime, monitoring proper implementation of the legislative provisions, help in awareness generation etc. An amount of ₹ 28 lakhs is allocated to each unit by the Central Government.

Statement

State/UT-wise details of units allocated

States/UTs	No. of IUCAWs to be formed
Andhra Pradesh	4
Arunachal Pradesh	4
Assam	6
Bihar	8
Chhattisgarh	6
Goa	1
Gujarat	7
Haryana	4
Himachal Pradesh	3
Jammu and Kashmir	5
Jharkhand	5
Karnataka	6
Kerala	4
Madhya Pradesh	10
Maharashtra	7
Manipur	2
Meghalaya	2

States/UTs	No. of IUCAWs to be formed
Mizoram	2
Nagaland	2
Odisha	7
Punjab	5
Rajasthan	7
Sikkim	1
Tamil Nadu	7
Telangana	2
Tripura	2
Uttar Pradesh	15
Uttarakhand	3
West Bengal	5
Andaman and Nicobar Islands	1
Chandigarh	1
Dadra and Nagar Haveli	1
Daman and Diu	1
Delhi	2
Lakshadweep	1
Puducherry	1
TOTAL	150

**Review of working conditions and pay scales of workers
in unorganised sector**

†*112. SHRI PRABHAT JHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Central Government reviews the working conditions and pay scales of the workers working in unorganized sector by appointing commissions at regular intervals on the lines of employees of the Central Government;

† Original notice of the question was received in Hindi.